

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 23<sup>rd</sup> January, 2019  
Time : 02.00 P.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

***(It is notified that on account of Republic Day Full Dress Rehearsal, the NGT Principal Bench, New Delhi shall function after 1.00 PM on 23<sup>rd</sup> January, 2019 (Wednesday). The cases listed for 23<sup>rd</sup> January, 2019 (Wednesday) for hearing at 10.30 AM, will be taken-up at 2.00 PM.)***

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Original Application No. 516/2017	Sanjay Rao Bhagul & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 Mr. Himanshu Gupta, Adv. for R-6 Mr. Rajesh Singh, Adv. for MoEF Mr. V. K. Shukla, Adv. for R-8
2.	Original Application No. 540/2017 (M.A. No. 1340/2017 & M.A. No. 1394/2018)	Saurabh Kumar Vs. Ministry of Environment & Forests Climate change & Ors.	Mr. S. P. Singh & Ms. Radhika Dwivedi, Advs. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Ankit Verma, Adv. for State of UP Mr. Manoj Kumar, Adv. for R-5 to 7&9 to 12 Mr. V. K. Shukla, Adv. for R-8
3.	Original Application No. 733/2017 (M.A. No. 1404/2017 & M.A. No. 1215/2018)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Advs. for Applicant  Mr. D. N. Goburdhan, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2&8 Mr. Raman Yadav, Adv. for R-4 Ms. Pinky Anand, Sr. Adv. with Ms. Priya Puri, Adv. for IOCL Mr. Pradeep Misra, Adv. for R-9 Dr. Sandeep Singh, Adv. for State of UP
4.	<b>Execution Application No. 05/2018 IN</b> O.A. No. 217/2016	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Rahul Narayan, Adv. for R-9
5.	Original Application No. 42/2018	Jail Lal Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA Mr. Om Prakash, Adv. for Railways

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**